

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 810
TO BE ANSWERED ON 26.06.2019**

SAFETY AND SECURITY OF PASSENGERS

**810. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the guidelines issued by the Government to Railway Protection Force (RPF) pertaining to security and safety of passengers;

(b) whether the Government has noticed certain shortcomings in implementation of the said guidelines and if so, the details thereof;

(c) whether the incidents of attacks on critical infrastructure of Railways by various extremist groups and other outfits have increased during each of the last three years and the current year and if so, the details thereof, Zone-wise; and

(d) the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF
UNSTARRED QUESTION NO. 810 BY SHRI RAHUL RAMESH SHEWALE
AND SHRI BHARTRUHARI MAHTAB TO BE ANSWERED IN LOK SABHA
ON 26.06.2019 REGARDING SAFETY AND SECURITY OF PASSENGERS**

(a)&(b): Central Government has entrusted Railway Protection Force (RPF) with the responsibility of protection and security of railway property, passenger area and passengers and matters connected therewith.

The Director General/RPF on behalf of Central Government issues directives, orders and circular from time to time for better command, supervision and performance of the Force.

Implementation of guidelines is an ongoing process. As and when any shortcoming in implementation is noticed, remedial measures are immediately taken.

(c)&(d): No Sir. Policing of Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains and security of railway tracks, tunnels & bridges are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). RPF supplements the efforts of GRP to provide better protection and security of passenger area and passengers and for matters connected therewith.

State Level Security Committee for Railways (SLSCR) have been constituted for all State/Union Territories (UTs) under the Chairmanship of respective Director General of Police/ Commissioner of States/UTs for regular monitoring and review of security arrangement over Railways. Regular analysis of crime and modus operandi adopted by criminals is done to identify crime prone trains, stations & sections and detection of crime against passengers in such trains/stations & sections in coordination with Government Railway Police (GRP).

Security has been identified as one of the priority areas by Railways for strengthening and upgradation. Security measures are initiated to strengthen overall security of railway stations including access control at important railway stations, guarding of platforms, surveillance through CCTV cameras, operationalisation and upgradation of Security Help Line number 182 etc., escorting of trains in vulnerable sections, deployment of women security personnel in ladies coaches, drive against unauthorized person in Railway station and trains among others.

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